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Title: Issue of coal linkage to industries, particularly coal based industries, in West Bengal.

SHRI BIKASH CHOWDHURY (ASANSOL): Mr. Speaker, Sir, the new industries in West Bengal, particularly coal-based industries are not getting coal linkage from the Ministry of Coal or Coal India Limited despite repeated requests to the Ministry of Coal. That is why the progress of industrialisation in West Bengal is being hampered for want of coal linkage. ...*(Interruptions)* On the other hand it is reported that two million tonnes of coal have been allotted to such parties who have no relations with industries. Another quantity of four million tonnes of coal of North-East Coalfield Limited is going to be allotted to other party without giving it to industries. ...*(Interruptions)*

Sir, I demand that the coal linkage be given immediately to the industries located in West Bengal particularly in Burdwan, Purulia, Bankura and Birbhum districts for starting the industries there. It is to be noted that the industries in these districts are waiting for such coal linkage for the last five to six years. Such attitude of the Ministry of Coal should be stopped and the coal linkage is to be given immediately without any further delay. Thank you. ...*(Interruptions)*

MR. SPEAKER : The hon. Members who have given notices for raising urgent matters may submit them as written representations.

...*(Interruptions*[krr12](#)*)*

MR. SPEAKER: Item nos. 28 and 29. Shri P. Chidambaram.

...*(Interruptions)*

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM): Sir, I would request you to kindly grant me permission to introduce Pension Fund Regulatory and Development Authority Bill, 2005, as has been requested by me in my letter addressed to you, on some other day.

...*(Interruptions)*

MR. SPEAKER: Yes.

...*(Interruptions)*

12.22 hrs.

MATTERS UNDER RULE 377* –

MR. SPEAKER: Matters under Rule 377 listed for the day may be treated as laid on the Table of the House.

...*(Interruptions)*